NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 272/2017 With C.P. No. 147/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Four Seasons Residency Ltd. & Ors.

Section of the Companies Act: Section 441 r/w 185 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PAHWA WITH RITO SHAH SR. ADVOCATE

AP/LICANT.

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2. CFOR THAKKAR AND PAHWA) ADVOCATE

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah i/b Learned PCS Mr. Chirag Shah present for Original Petitioners. None present for ROC.

Learned Counsel requested time to file shareholding pattern of applicant company and M/s Sampatt Securities Ltd. in order to show that the case of applicant is covered by section 185(1) explanation (d).

List the matter on 9.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.